

Central Administrative Tribunal  
Principal Bench

C.P. No.332/2003 In  
O.A. No.1265/2002

New Delhi this the 9th day of January, 2004

Hon'ble Shri Shanker Raju, Member (J)  
Hon'ble Shri S.A. Singh, Member (A)

Hoti Lal  
S/o Late Shri Pati Ram  
R/o Daureta No.2 Shahganj  
Agra-10.

-Petitioner

(By Advocate: Shri D.N. Sharma, proxy for  
Shri D.P. Sharma)

Versus

1. Smt. Padma Bala Subramaniam  
Secretary,  
Ministry of Communication  
Department of Posts  
Dak-Bhawan Sansad Marg,  
New Delhi.

2. Shri P.K. Tripathi  
Director Postal Services  
O/o the P.M.G. Agra Region  
Agra.

3. Shri Amitabh Singh  
Sr. Supdt. Post offices  
Agra Division  
Sanjay Place, Agra.

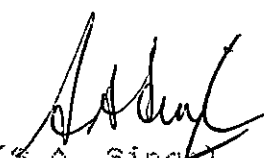
-Respondents

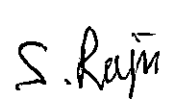
(By Advocate: Shri S.M. Arif)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

In the light of respondents' order dated 1.12.2003, here request of the applicant for voluntary retirement is to be acceded to. Nothing survives in this C.P. C.P. is accordingly dismissed. Notices are discharged.

  
(S.A. Singh)  
Member (A)

  
(Shanker Raju)  
Member (J)

cc.